Bird's Eye-view of the Centenary Celebrations at Agra

Saturday, December 17, 1966

INAUGURATION

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1.45 P.M. 2.00 P.M.	 Guests take their seats in the Pandal Procession, consisting of the Chief Justice and five other Judges of the Allahabad High
2.001	Court, the District Judge and other members of the Judiciary at Agra, the Advocate-General
	of U. P., and some other Advocates from Allahabad as also the Advocates of the Agra Bar,
	starts for the Pandal from the grounds in front of the buildings of the old Agra High Court
	presently the Court of the District Judge, Agra).
2.10 P.M.	3. All present in Pandal stand up and remain standing till the Chief Justice and other dignitaries
2.12 P.M	take their seats on the dais. 4. Mr. Amrit Lal Chaturvedi, President, Collectorate Bar Association, recites a welcome poem in
2.15 P.M.	Hindi. 5. The District Judge welcomes the Chief Justice and other Judges of High Court as also the
2.20 P.M.	Guests, and requests the Chief Justice to inaugurate the function. 6. Inaugural Address by the Hon'ble Mr. Nasirullah Beg, Chief Justice
•	SPEECHES
	Ву
	(i) The Hon'ble Mr. Justice K. B. Asthana.
	(ii) The Hon'ble Mr. Justice S. N. Katju.
	(iii) The Hon'ble Mr. Justice Gyanendra Kumar.
	(iv) The Hon'ble Mr. Justice Hameedullah Beg.
	(v) Mr. K. L. Misra, Advocate-General, U. P.
	(vi) Mr. Jagadish Swarup, Advocate, reads the message from Dr. N. P. Asthana,
	President, High Court Bar Association, Allahabad.
4.00 P.M	Presentation of Centenary Commemoration Volume by the Hon'ble Mr. Justice Gyanendra
	Kumar to the Presidents of the Civil. Bar, Collectorate Bar and the Taxation Bar Associations
4.05 P.M.	for their respective Libraries. Vote of thanks by Mr. Kamta Prasad, President of the Agra Civil Bar Association.
4.08 P.M.	EXHIBITION After the speeches, the Hon'ble Judges, Guests and Members of the Bar proceed to the
	premises of the Civil Court Club to witness the opening of the Exhibition.
4.10 P.M.	The Hon'ble the Chief Justice declares the Exhibition open.
5.00 P.M. 8.00 P.M	Austerity tea on the lawns of the Civil Court. Dinner (non-cereal) in PandaL.
9.00 P.M.	CULTURAL PROGRAMMES Kavi Sammelan and Mushaira presided over by' the Hon'ble Mr. Justice K. B. Asthana.
	Sunday, December 18, 1966
	UNVEILING OF THE PORTRAIT OF MR. KRIPA NARAIN, ADVOCATE

9.30 A.M.	Distinguished Guests and Advocates take their seats in the Pandal.
9.35 A.M	Presentation of the Souvenir Book by Mr. Kamta Prasad, Advocate (President of the Agra
	Civil Bar) to the Hon'ble the Chief Justice and other Judges of the High Court as also to other
0.40.4.14	guests.

9.40 A.M Speech by the Hon'ble Mr. Justice N asirullah Beg, Chief Justice, followed by the unveiling of the portrait of Mr. Kripa Narain, Advocate.

SPEECHES

Ву

- (i) The Hon'ble Mr. Justice Gyanendra Kumar.
- (ii) The Hon'ble Mr. Justice G. D. Sehgal.
- (iii) Mr. K. L. Misra, Advocate-General, U. P.
- (iv) Mr. Gopal Behari, Advocate, High Court.
- (v) Mr. Jagadish Swarup, Vice-President, High Court Bar Association, Allahabad.

(vi) Vote of thanks by Mr. Kamta Prasad, President, Agra Civil Bar Association.

	ANNOUNCEMENT OF SEMINAR	
10.45 A.M	The District Judge, Agra, announces donation by Mr. Kamta Prasad, Advocate, for starting a	
10.50 A.M. 11.30 A.M.	Seminar on `Various Aspects of Rule of Law'. Speech by the Hon'ble the Chief Justice and others. Announcement of donation for the above Seminar by Mr.Jagadish Swarup, Advocate. Golden Jubilee of the Practice of the Senior	
Advocates of the Agra Bar		
11.35 A.M	Presentation of Address to the above Advocates and their introduction to the Hon'ble the	
	Chief Justice.	
11.45 A.M.	Congratulatory speech by the Hon'ble the Chief Justice.	
8.30 P.M.	Dinner by Mr. Kuber Nath Srivastava, District Judge, Agra, to the Guests.	
	VARIETY ENTERTAINMENT	
9.15 .M.	Magic Show and Music.	